

**शहरी विकास विभाग**  
**राष्ट्रीय राजधानी क्षेत्र: दिल्ली सरकार**  
**9वां तल, सी-विंग, दिल्ली सचिवालय, इन्द्रप्रस्थ एस्टेट, नई दिल्ली**

विधायक का नाम : श्री सुखबीर सिंह दलाल

दिनांक : 23.08.2019

विधान सभा अतारंकित प्रश्न संख्या : 131

क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :-

क्र. सं.	प्रश्न	उत्तर
क	1.1.2015 से शहरी विकास विभाग द्वारा स्वीकृत विधायक निधि के कार्यों की सूची उपलब्ध कराएं;	<b>डूडा, उत्तर-पश्चिमी राजस्व विभाग</b> द्वारा अवधि 2015-16, 2016-17 तथा 2017-18 के दौरान मुण्डका विधान सभा से संबंधित विधायक निधि के कार्यों की स्वीकृति की सूची अनुसंलग्नक 'क' पर संलग्न है तथा शहरी विकास विभाग द्वारा अवधि 2018-19 तथा 2019-20 में मुण्डका विधान सभा से संबंधित विधायक निधि के कार्यों की स्वीकृति की सूची अनुसंलग्नक 'ख' पर संलग्न है। नोट:- दिल्ली की सभी विधानसभा से संबंधित विधायक निधि के स्वीकृत कार्यों की सूची शहरी विकास विभाग की वेबसाइट पर उपलब्ध है।
ख	1.1.2015 से मुण्डका विधान सभा क्षेत्र में हाईटेंशन लाईन हटाने से सम्बन्धित विभिन्न फाइलों की स्थिति क्या है;	<b>ऊर्जा विभाग</b> ने सूचित किया है कि 01.01.2015 से मुण्डका विधान सभा क्षेत्र में हाईटेंशन लाईन हटाने से सम्बन्धित विभिन्न फाइलों की स्थिति संलग्न है। (संलग्नक-1) <b>शहरी विकास विभाग (अनाधिकृत कॉलोनी शाखा)</b> मुण्डका विधान सभा क्षेत्र में हाई टेंशन लाईन हटाने से सम्बन्धित कोई भी फाइल अनाधिकृत कॉलोनी शाखा में लम्बित नहीं है।
ग	01.01.2015 से मुण्डका विधान सभा क्षेत्र में विभिन्न कार्यों के लिए आईजीएल, जियो, एयरटेल आदि को दी गयी सभी स्वीकृतियों की सूची, स्वीकृति पत्रों की प्रति उपलब्ध कराएं;	लोक निर्माण विभाग द्वारा रोड़ काटने की दी गई स्वीकृति ब्यौरा अनसंलग्नक 'ए' पर संलग्न है।
घ	क्या उक्त अनुमति के लिए इन कम्पनियों ने कुछ प्रभार जमा कराए हैं;	जी हाँ।
ङ	यदि नहीं, तो इनके विरुद्ध कार्रवाई क्यों नहीं की गयी है जबकि ये सड़कों के निर्माण कार्यों में बाधा डाल रहे हैं;	उपरोक्त 'घ' के अनुसार लागू नहीं है।
च	मुण्डका विधान सभा क्षेत्र में अभी तक जिला पार्क क्यों नहीं उपलब्ध कराया गया है;	<b>दिल्ली विकास प्राधिकरण</b> दिल्ली विकास प्राधिकरण को प्रश्न भेजा गया था। इस सन्दर्भ में दिल्ली विकास प्राधिकरण ने अपने पत्र सं. एफ. 5(3)/मिस./2015/पी एंड सी/ वीएस/769 दिनांक 2 अगस्त, 2018 द्वारा यह सूचित किया है कि दिल्ली राष्ट्रीय राजधानी क्षेत्र, विधान सभा की प्रक्रिया तथा कार्य संचालन के नियम 29 के साथ पठित अनुच्छेद 239 ए ए (3) और (4) में निहित प्रावधानों को देखते हुए विधान सभा के स्पीकर वैधानिक रूप से किसी आरक्षित विषय पर कोई प्रश्न स्वीकार नहीं कर सकते। इसके अतिरिक्त यह भी बताया जाता है कि यदि दि.वि.प्रा. के सम्बन्ध में सभा द्वारा उठाये

Secretary (U.D./A/C)  
Govt. of N.C.T. of Delhi  
Delhi Secretariat  
I.P. Estate, New Delhi-02

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		गये प्रश्नों के उत्तर अपेक्षित हैं, तो उन्हें आवासन और शहरी कार्य मंत्रालय, भारत सरकार के माध्यम से भेजा जाना चाहिए, क्योंकि दिल्ली विकास प्राधिकरण केन्द्र सरकार के नियंत्रण में कार्य करता है।
छ	दिल्ली में शहरी विकास विभाग के कार्यों/दायित्वों के पूरे विवरण की सूची दीजिए; और	<p><b>शहरी विकास विभाग (अनाधिकृत कॉलोनी शाखा)</b>  शहरी विकास विभाग की अनाधिकृत कॉलोनी शाखा में वर्ष 2007/08 में प्राप्त दिल्ली की 1797 अनाधिकृत कॉलोनियों को नियमित करना एवं इन कॉलोनियों में मूलभूत सुविधा उपलब्ध कराती है।</p> <p><b>शहरी विकास विभाग (प्रशासनिक शाखा)</b>  शहरी विकास विभाग के कार्यों/दायित्वों के पूरे विवरण की सूची संलग्न है।</p>
ज	क्या शहरी विकास विभाग का बागवानी के क्षेत्र में कोई दायित्व है?	<p><b>शहरी विकास विभाग (प्रशासनिक शाखा)</b>  जी नहीं, शहरी विकास विभाग का बागवानी के क्षेत्र में कोई सीधा दायित्व नहीं है तथापि सभी स्थानीय निकायों का अपना अलग-अलग बागवानी विभाग है।</p>



SECRETARY  
N.C.R.  
Secretary  
N.C.R. Estate, New Delhi-11002

3 WORKS SANCTIONED BY DUDA (NORTH-WEST) IN RESPECT OF AC-08 (MUNDKA) (a) 57

S. No.	Name of Work	Executing Agency
FINANCIAL YEAR 2015-2016		
1	Construction of approach road to A Block at Bhagya Vihar from D.D. Associate to Mundka-Karala Road in Distt. North-West.	EE CD-VIII, I & FC Deptt.
2	Improvement of street and side drains Part-I from H.No 190 to 223, 200A to 205F and 148 to 211 of Baba Haridass Nagar in Distt West	EE CD-XII, I & FC Deptt.
3	Improvement of street and side drains Part-II from H.No 114A to 211A, 193 to 195 and 199A to 196 of Baba Haridass Nagar in Distt West	EE CD-XII, I & FC Deptt.
4	Improvement of street and side drains Part-III from H.No 447 to 239, 244 to 250 and 258 to 265 of Baba Haridass Nagar in Distt West	EE CD-XII, I & FC Deptt.
5	Improvement of street and side drains Part- IV from H.No 275B to 280, 284 to 281B, 292 to 295A, 297 to 296B and 299 to 299F of Baba Haridass Nagar in Distt West	EE CD-XII, I & FC Deptt.
6	Improvement of street and side drains Part-V from H.No 268A to 426 of Baba Haridass Nagar in Distt West.	EE CD-XII, I & FC Deptt.
7	Improvement of street and side drains Part-VI from H.No of Sh Sonu to Sh Ravinder of Baba Haridass Nagar in Distt West	EE CD-XII, I & FC Deptt.
8	Improvement of street and side drains from H.No C-2/27 to C-2/48, C-2/34 to C-2/41 and C-4/79 to C-2/27 of Swaran Park in Distt. West.	EE CD-XII, I & FC Deptt.
9	Improvement of street and side drains from P&T Block Rajdhani Park to Rohtak Road in Distt. West.	EE CD-XII, I & FC Deptt.
10	Improvement of street and side drains from H.No 10 to 136 of G Block Part-II Nilothi in Distt West	EE CD-XII, I & FC Deptt.
11	Improvement of street and side drains from H.No 6 to 120 of G Block Uday Vihar Part-II Nilothi in Distt v.	EE CD-XII, I & FC Deptt.

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12	Improvement of street and side drains Part-I from H.No 8/43 to 42/4 of Shri Ram Colony, Nilothi Extension in Distt. West	EE CD-XII, I & FC Deptt.
13	Improvement of street and side drains Part-II from H No 54/1 to main road of Shri Ram Colony, Nilothi Extension in Distt West	EE CD-XII, I & FC Deptt.
14	Estimate for providing 12 High Mast (15 mtr) and 1 Semi High Mast (12 mtr) street light in 3 Nos. of villages point falling under Mundka Constituency (No.8)	BSES RPL
15	Estimate for shifting of 4 pole structure at Tikri Neelwal Firni road in Mundka Constituency (No.8)	BSES RPL
<b>FINANCIAL YEAR 2016-2017</b>		
16	Improvement of existing road from Kanjhawala Qutubgarh Road to Dada Pobara Mandir at Village Ladpur.	EE CD-VIII, I & FC Deptt.
17	Improvement of Chowk at Dada Mandu Pond Village Karala in Kanjhawala Block.	EE CD-VIII, I & FC Deptt.
<b>FINANCIAL YEAR 2017-2018</b>		
18	Improvement & Development of lane and drain from Rattan Singh House to Raghubir House by pdg. RMC in Mundka Vilage in Ward No. 39 (Mundka) in Narela Zone.	EE M-II/NZ North DMC
19	Providing and fixing MS Boards at Various locations in Ward No. 39 (Mundka) in Narela Zone.	EE M-II/NZ North DMC
20	Improvement & Development of lane and drain from Sanjay House to Balraj House by pdg. RMC in Mundka Vilage in Ward No. 39 (Mundka) in Narela Zone.	EE M-II/NZ North DMC
21	Improvement & Development of lane and drain from Sukhbir House to Toli House by pdg. RMC in Mundka Vilage in Ward No. 39 (Mundka) in Narela Zone.	EE M-II/NZ North DMC
22	Improvement & Development of lane and drain from Suresh House to Redox Academy by pdg. RMC in Mundka Vilage in Ward No. 39 (Mundka) in Narela Zone.	EE M-II/NZ North DMC
23	Improvement & Development of lane and drain from Dalbeer House to Bhoop Singh s/o Sh. Attar Singh House by pdg. RMC in Mundka Vilage in Ward No. 39 (Mundka) in Narela Zone.	EE M-II/NZ North DMC
24	Construction of drain from Happy Digital Photo Studio to Canara Bank in Village Ghewra in Ward No. 36 (Rani Khera) in Narela Zone.	EE M-II/NZ North DMC
25	Improvement & Development of lane and drain from Balwan House to Subhash Bansal House by pdg. RMC in Mundka Vilage in Ward No. 39 (Mundka) in Narela Zone.	EE M-II/NZ North DMC
26	Improvement of culverts in various locations in Mundka Vilage in Ward No. 39 (Mundka) in Narela Zone.	EE M-II/NZ North DMC

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27	Improvement & Development of lane and drain from Maan Singh House to Anil House by pdg. RMC in Mundka Vilage in Ward No. 39 (Mundka) in Narela Zone.	EE M-II/NZ North DMC
28	Improvement & Development of lane and drain from CharanSingh House to Balbir House by pdg. RMC in Mundka Vilage in Ward No. 39 (Mundka) in Narela Zone.	EE M-II/NZ North DMC
29	Improvement & Development of lane and drain from Narayan House to Rakesh House by pdg. RMC in Mundka Vilage in Ward No. 39 (Mundka) in Narela Zone.	EE M-II/NZ North DMC
30	Improvement & Development of lane and drain from Rajender House to Ashok House by pdg. RMC in Mundka Vilage in Ward No. 39 (Mundka) in Narela Zone.	EE M-II/NZ North DMC
31	Improvement & Development of lane and drain from Zile Singh House to Dharmender Yadav House by pdg. RMC in Mundka Vilage in Ward No. 39 (Mundka) in Narela Zone.	EE M-II/NZ North DMC
32	Providing and fixing steel railing on newly constructed retaining wall at Dada Mandu Pond, Village Karala in Distt North-West	EE CD-VIII, I & FC Deptt.
33	construction of side drain from House No. E/107 to House No. E/186 (sofa wali gali) up to 30 ft road in shiv vihar, E-Block in Mundka AC (MLALAD FUNDS).	EE CD-XII, I & FC Deptt.

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**List of Sanctioned works in Year 2019-20**  
**MLA Sh Sukhvir Singh Dalal AC-8**

S. No.	AC No.	MLA Name	Name of Work	Agency	Amount in Lakh
1	8	Sh Sukhvir Singh Dalal	Construction of road adjoining Shyam Ji Mandir at village Kanjhawala in Distt. N/W.	I&FC VIII	11.9
2	9	Sh Sukhvir Singh Dalal	Construction of boundary wall of Gram Sabha land and its adjoining road bearing Kh. No. 121 at Village Kanjhawala in Distt. N/W.	I&FC VIII	26.34
3	10	Sh Sukhvir Singh Dalal	Construction of road from Jeetu House to Sh. Satish House in Indraj Colony at Village Ladpur in Distt. N/W.	I&FC VIII	116.88
4	11	Sh Sukhvir Singh Dalal	Construction of Street from Rajesh House to Kailash House (Kuldeep wali gali) at Village Ladpur in distt. N/W.	I&FC VIII	31.08
5	12	Sh Sukhvir Singh Dalal	Construction of road from Ranbir houst to Master Hari Singh House and its adjoining road at Village Ladpur in Disst. N/W.	I&FC VIII	43.67
6	13	Sh Sukhvir Singh Dalal	Development of side drain in Valmiki basti village Kanjhawala in Mundka A.C. in Distt. N/W.	I&FC VIII	9.32
7	14	Sh Sukhvir Singh Dalal	Imp. & Stg. Of Road by pdg. Dense Carpeting from Nizampur Village to Garhi Village in Ward No. 35 N in Narela Zone.	North DMC	80.53
8	15	Sh Sukhvir Singh Dalal	Imp. & Dev. Of lanes by pdg. RMC in M, N & L Block Sawda JJ Colony in Ward No. 35 N in Narela Zone.	North DMC	99.68
9	16	Sh Sukhvir Singh Dalal	Imp. & Stg. Of Road by pdg. Dense Carpeting from Hospital site to DTC terminal in Ward no. 35 N Sawda JJ colony in Narela Zone.	North DMC	99.99
10	17	Sh Sukhvir Singh Dalal	Imp. & Dev. Of lanes by pdg. RMC in H & J Block Sawda JJ Colony in Ward No. 35 N in Narela Zone.	North DMC	98.84
11	18	Sh Sukhvir Singh Dalal	Imp. & Dev. Of lanes by pdg. RMC in O Block Sawda JJ Colony in Ward No. 35 N in Narela Zone.	North DMC	98.16
12	19	Sh Sukhvir Singh Dalal	Imp. & Dev. Of lanes by pdg. RMC in B Block Sawda JJ Colony in Ward No. 35 N in Narela Zone.	North DMC	98.85
13	20	Sh Sukhvir Singh Dalal	Imp. & Dev. Of lanes by pdg. RMC in F Block Sawda JJ Colony in Ward No. 35 N in Narela Zone.	North DMC	99.93
14	21	Sh Sukhvir Singh Dalal	Imp. & Dev. Of lanes by pdg. RMC in S Block Sawda JJ Colony in Ward No. 35 N in Narela Zone.	North DMC	99.62
15	22	Sh Sukhvir Singh Dalal	Imp. & Dev. Of lanes by pdg. RMC in R Block Sawda JJ Colony in Ward No. 35 N in Narela Zone.	North DMC	96.48
16	23	Sh Sukhvir Singh Dalal	Imp. & Dev. Of lanes by pdg. RMC in G Block Sawda JJ Colony in Ward No. 35 N in Narela Zone.	North DMC	95.68
17	24	Sh Sukhvir Singh Dalal	Imp. & Dev. Of lanes by pdg. RMC in Q Block Sawda JJ Colony in Ward No. 35 N in Narela Zone.	North DMC	95.73
18	25	Sh Sukhvir Singh Dalal	Imp. & Dev. Of lanes by pdg. RMC in A & C Block Sawda JJ Colony in Ward No. 35 N in Narela Zone.	North DMC	94.15

19	26	Sh Sukhvir Singh Dalal	Imp. & Dev. Of lanes by pdg. RMC in K & D Block Sawda JJ Colony in Ward No. 35 N in Narela Zone.	North DMC	94.15
20	27	Sh Sukhvir Singh Dalal	Imp. & Dev. Of Drain by pdg. B/W from Ganpati dharm Kanta to flood drain in Mundka Village in Ward no. 39N in Narela Zone.	North DMC	99.88
21	28	Sh Sukhvir Singh Dalal	Imp. & Dev. Of road by pdg. RMC from Bhura auto centre to master bhagat singh house & Aumkar house to Rajender house in Majri Village in Ward no. 35N Narela Zone.	North DMC	48.98

List of Sanctioned works in Year 2018-19  
 MLA Sh Sukhvir Singh Dalal AC-8

S. No.	AC No.	MLA Name	Name of Work	Agency	Amount in Lakh
1	8	Sh Sukhvir Singh Dalal	Development of Main road drains in Assam Timber Market on both side of the road in Swaran park in Mundka Ac.	I&FC CD-VIII	10.85
2	9	Sh Sukhvir Singh Dalal	Improvement of 40 feet road and construction of side drain in Rama Vihar colony at village Karala in Kanjhawala Block.	I&FC CD-VIII	8.50
3	10	Sh Sukhvir Singh Dalal	Providing and fixing Open gym Equipments in Parks at Villages Tikri Kalan, Neelwal and Hirankudna in Mundka AC-08 in Distt., West.	I&FC CD-XII	96.38
4	11	Sh Sukhvir Singh Dalal	Restoration of Internal Streets (South Side) at Village Hirankudna in Mundka AC Distt., West	I&FC CD-XII	96.45
5	12	Sh Sukhvir Singh Dalal	Providing and laying interlocking tiles over jogging track in sports complex and path in park at Village Tikri in Mundka AC-08 (MLALADS)	I&FC CD-XII	13.70
6	13	Sh Sukhvir Singh Dalal	Restoration of street No-1 from H.No. 125/110, Street No. 2 from Inderaj House to Surya House and Street No-3 from Krishan House to Kale House near Satya Bhama Hospital at village Nangloi Jat in Mundka AC in Distt. West.	I&FC CD-XII	6.62
7	14	Sh Sukhvir Singh Dalal	Construction of Street (using interlocking paver blocks) and side drains from Richpal House to Ramesh House in Village Qamurddin Nagar in Mundka AC in Distt., West	I&FC CD-XII	23.44
8	15	Sh Sukhvir Singh Dalal	Providing and fixing sign board at village Hiran Kudna in Distt. West (MLALAD FUNDS)	I&FC CD-XII	8.69
9	16	Sh Sukhvir Singh Dalal	Construction of single storey hall on piece of land bearing kh. No. 26/4 at village Rani khera in Distt. North-West.	I&FC CD-VIII	32.41
10	17	Sh Sukhvir Singh Dalal	Imp. & Stg. Of Road by pdg. Dense Carpeting from Main Narela Bawana road to Sawda Village in Ward no. 35 in Narela Zone.	North DMC	98.59
11	18	Sh Sukhvir Singh Dalal	Imp. & Stg. Of Road by pdg. Dense Carpeting from Sawda Village to Nizampur Village in Ward no. 35 in Narela Zone.	North DMC	99.48
12	19	Sh Sukhvir Singh Dalal	Providing & fixing welcome gate of Mundka Assembly Constituency at the left bank of Supplemenatry Drain at RD 25075m & 26060m and 28080m.	I&FC CD-XI	10.81
13	20	Sh Sukhvir Singh Dalal	Providing & fixing outdoor exercise fitness equipments (Open Gym) at village Tatesar in Mundka Assembly Constituency AC-08.	I&FC CD-VIII	29.02
14	21	Sh Sukhvir Singh Dalal	Providing & fixing outdoor exercise fitness equipments (Open Gym) at village Savada in Mundka Assembly Constituency AC-08.	I&FC CD-VIII	15.75
15	22	Sh Sukhvir Singh Dalal	Construction of road bearing Kh. No. 105 to 113 and adjoining road at Village Kanjhawala in Distt. N/W.	I&FC CD-VIII	49.72



16	23	Sh Sukhvir Singh Dalal	Imp.& Stg. Of Road by pdg. Dense Carpeting from Kanjhawala Industrial Area to Madan Pur Dabs village in Ward no. 36N in Narela Zone.	North DMC	63.2
17	24	Sh Sukhvir Singh Dalal	Imp.& Stg. Of Road by pdg. Dense Carpeting from Narela Bawana Road to Rani khera in Ward no. 36N in Narela Zone.	North DMC	58.56
18	25	Sh Sukhvir Singh Dalal	Construction of Remaining portion of peripheral road by pdg. RMC in front of Dada Mandu in karala Village in ward no. 35N in Narela Zone.	North DMC	99.04
19	26	Sh Sukhvir Singh Dalal	Imp.& Stg. Of Road by pdg. Dense Carpeting from Main Ghewra Road to Rani khera village in Ward no. 35N in Narela Zone.	North DMC	35.95
20	27	Sh Sukhvir Singh Dalal	Imp.& Stg. Of Road by pdg. Dense Carpeting from Main Kanjhawala Ghevra Road to DTC Depot in Ward no. 36N in Narela Zone.	North DMC	98.64
21	28	Sh Sukhvir Singh Dalal	Imp.& Stg. Of Road by pdg. Dense Carpeting from Main Kanjhawala Road to Jaunti Border in Ward no. 35N in Narela Zone.	North DMC	99.92

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**LIST of ROAD CUTTING PERMISSION UNDER MUNDKA VIDHAN SABHA**

S. No	Dispatch No.	Date	Agency	Location	Amount
1	400-H	30.01.2016	DJB	Nangloi Najafgarh Road	
2	64-H	07.01.2016	Electronic Coroporation	Tikri border	
3	1101-H	11.03.2016	IGL	Tikri border	
4	756-H	25.02.2016	Reliance Jio	Nangloi Najafgarh Road	
5	1510-H	07.05.2015	DJB	Nangloi Najafgarh Road	
6	400-H	30.01.2016	DJB	Nangloi Najafgarh Road	
7	779-H	26.02.2016	IGL	Rajdhani Park Metro Staiton	
8	34	10.03.2016	IGL	Kanjhawala Chowk	
9	1572-H	12.04.2016	IGL	Rajdhani Park Metro Staiton	
10	756-H	25.02.2016	Reliance Jio	Nangloi Najafgarh Road	
11	1101-H	11.03.2016	IGL	Tikri border	
12	64-H	07.01.2016	Electronic Coroporation	Tikri border	
13	352-H	31.01.2017	TPDDL	Ghevra, Chotu Ram College	
14	5524-H	19.12.2016	Reliance Jio	Kanjhawala & Ghevra Road	
15	5025-H	16.11.2016	TPDDL	Rama Vihar, Karala	
16	5026-H	16.11.2016	TPDDL	Kanjhawala Chowk	
17	5024-H	16.11.2016	TPDDL	SDM Court Kanjhawala	
18	5721-H	29.12.2016	TPDDL	Karala Chowk	
19	1244-H	27.03.2017	TPDDL	Kanjhawala	178250
20	4242-H	17.10.2017	Reliance Jio	Karalala Kanjhawala	2160240.2
21	4886-H	04.12.2017		Karalala Kanjhawala	20063720
22	4917-H	06.12.2017		Karalala Kanjhawala	3968400
23	4882-H	04.12.2017		Kanjhawala Karala	6799400
24	4885-H	04.12.2017		Kanjhawala Road	35392
25	5190-H	19.12.2017	DJB	Kanjhawala Karala	6799400
26	4885-H	04.12.2017		Ranikhera Mor	56975
27	5248-H	27.12.2017	IGL	Kanjhawala Road	26011
28	424-H	29.01.2018		Kanjhawala	12007
29	427-H	29.01.2018		Kanjhawala Karala	26011
30	425-H	29.01.2018			

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31	657-H	09.02.2018		Mundka	99282
32	738-H	16.02.2018	MTNL	Ghevra Road	102453.12
33	1289-H	26.03.2018		Pillar No. 508, Mundka	417912
34	2564-H	27.06.2018		Kanjahwala Jyonti Road	
35	2563-H	27.06.20 8	DJB	Kanjahwala Jyonti Road	

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**URBAN DEVELOPMENT DEPARTMENT  
GOVERNMENT OF NCT OF DELHI  
9TH & 10 LEVEL, DELHI SECRETARIAT  
I.P. ESTATE : NEW DELHI-110 002  
TEL Nos. 23392253 (O)**

Urban Development department is headed by an officer of the rank of Principal Secretary/Secretary to the Government of NCT of Delhi. The department rededicates itself to provide efficient, prompt, courteous, time bound, transparent and fair services.

**OBJECTIVES**

The Urban Development department of GNCT of Delhi is concerned with matters relating to Regularization of Unauthorised Colonies, Water supply, Sewage disposal & sanitation, Urban poverty, NULM, Municipal Bodies, SNA. The major initiatives of U.D. department are given below:

**Unauthorised Colonies Branch**

The Unauthorised Colonies Cell has been entrusted with the task of Regularisation and development of 1797 (with parts) unauthorised colonies situated within the Territory of Delhi.

The Urban Development Department vide its letter 12/11/2015 had sent a set of recommendations, proposing amendment in the existing Regulations dated 24/03/2008 and subsequent amendments, with Justifications, to MoUD, GOI. In response to the recommendation/ proposals sent by the GNCTD vide letter dated 12/11/2015, to revise the existing guidelines, the MoUD, GOI has sent a Draft Cabinet Note, for comments of all stake holders including GNCTD.

The said Draft Cabinet Note sent by GOI, in its present form, incorporates most of the amendments proposed by GNCTD, by way of addition thereof to the existing Regulation, deleting unnecessary proviso from the existing Regulations and modifying the existing Regulations. Govt. of NCT of Delhi shall comply with the role/duties assigned in the draft Cabinet Note for Regularisation of Unauthorised Colonies.

Unauthorised Colony Cell has issued following amount for development of Unauthorised Colonies in 2019.

S. No.	Nature of Work	Funds allocated to	Amount released in 2019 (in Cr)
1.	Development Work in UCs for HT/LT lines	Power	0.47
2.	Development Work of UCs road and drains	I & FC	700
3.	Development Work of UCs road and drains	DSIIDC	185 Crore under submission

**Water**

Following matter dealt by Water branch of Urban Development Deptt., being the Administrative Department of Delhi Jal Board, as follows:-

- Cabinet Note/decision.
- Amendment in Delhi Water Board Act.
- Nomination of members in Water Board Act.
- Policy matter of DJB/correspondence with Ministry.
- Parliament/Assembly question.
- Notification of RRs/bill/nomination of members.
- Forwarding the Complaints/VIP references/Public Grievances/Court Cases/training matters/RTI Matters etc. (web: <http://www.delhijalboard.nic.in>)

**TRANS YAMUNA AREA DEVELOPMENT BOARD (TYADB)**

For development of Trans Yamuna area in a proper, speedy and sustained manner, Trans Yamuna Area Development Board (TYADB), an advisory Board was constituted in 1994. The Board approves and recommends works for the development of infrastructure in Trans Yamuna Area. Various agencies are involved in the development of infrastructure facilities in Tans Yamuna area such as Delhi Jal Board, East Delhi Municipal

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Corporation, Public Works Department, Department of Irrigation and Flood Control. After the inception of Board, most of the activities relating to the development of infrastructure in Trans Yamuna area are coordinated by the Board.

#### MLALAD Funds

The Government of Delhi framed a plan scheme, namely "Strengthening and Augmentation of Infrastructure facilities" in each Assembly Constituency, commonly known as MLALAD Scheme during 1994-95 on same analogy of "Member of Parliament Local Area Development Scheme" implemented by Government of India. Under this scheme Hon'ble MLA's of Delhi can recommend to carry out small works of capital nature upto a maximum of Rs.10.00 Crore..

#### Municipal Bodies

The Municipal Bodies branch of Urban Development deals with MCD, NDMC, DDA and correspondence with Govt. of India and Court cases. Public dealing is not done in this branch. One of the important works taken up the M.B. Branch is the framing of Rules of Street Vendors (Protection of Livelihood and Regulations of Street Vending) Act, 2014.

The MB Branch, UD Department vide Notification No. F. 13(244)/UD/MB/SVS-18/2018/214 dated 15th April, 2019 has notified Government of National Capital Territory of Delhi Street Vendors (Protection of Livelihood and Regulation of Street Vending) Scheme, 2019. This will create a sense of security amongst the vendor and hawkers and will save them from the harassment and problems faced by them. This welfare scheme will serve a cause to the society, specially to the weaker section of the society.

UD Department vide notification No. F.No.13(230)/UD/MB/ 2018/2756 dated 14/09/2018 has notified the constitution of Town Vending Committees for 04 local bodies including East DMC, North DMC, South DMC, and NDMC.

The matter of formation of Bye-Law for Plastic Waste Management is under process and will be notified soon.

#### Directorate of Local Bodies

The Directorate of Local Bodies has come into existence in pursuance to the Delhi Municipal Corporation (Amendment) Act 2011(Delhi Act 12 of 2011) to co-ordinate the three newly created Municipal Corporations.

Director of Local Bodies is the coordinator between Corporations & Delhi Govt. There is no direct interface with the citizen. However lots of complaints, on the issues pertaining to Corporations, received daily in this office. This office forwards these complaints to the concerned Corporations/authorities for taking action.

**As Director Local Bodies is the nodal Government department for all three municipal corporations to coordinate/monitor the govt. proposals in the corporation level. Therefore, Office of Director Local Body is dealing with following important issues:-**

1. **Framing of RR :-**The main function of the Directorate of Local bodies i.e. to frame the RRs for various posts of municipal corporations as assigned under section 484 A of DMC Act 1957, has taken a back seat as RR for only 04 categories i.e. for the post of Asst. Sanitary Inspector, Administrative officer/Assistant Accessor & Collector, Supdt. Engg.(Electrical) and Asst./ Health Inspector has been notified till date as against the proposal for framing/amendment of 125 categories which was received from the Municipal Corporations.
2. **Amendments in DMC Act:** - This Directorate is also dealing with the matters pertaining to amendment in DMC Act, Amendment in Bye-Laws and various policy matters.
3. **Constitution of Fourth Municipal Valuation Committee** - The Directorate of Local Bodies is responsible for the Constitution of Fourth Municipal Valuation Committee which is necessary for categorization of industrial units and up gradation of Trans Yamuna Area and DDA colonies etc.
4. **Appointment/setting up of Municipal Taxation Tribunal** - This office is also dealing with Municipal Taxation Tribunal which is required for property tax cases.

5. **Finalization of Land Pooling Policy/declaration of urbanized village**- This branch is dealing with Land Pooling Policy under section 507 of DMC Act, 1957 for urbanization of villages.
6. **Finalization of issue of declaration of 351 roads as commercial** - The proposal from three Corporations has been received for commercialisation of roads falls in their Jurisdiction area which is still pending before the government due to the court orders.
7. **Amendment in Building by laws provision of STP&ETP for certain categories of residential houses & institutional buildings** - The new proposed DDA / MoUD building bye-laws has been adopted and notified for three Municipal Corporations by this department.
8. **Making the building in Delhi compliant with the stipulations under the building code 2005 for seismic Zone - IV**- An describing order for all the Local Bodies has been issued for adoption of provisions proposed for safe buildings.
9. **Appointment of Members in Appellate Tribunal for three Corporations**- As per provisions of DMC Act, 1957, Office of Directorate of Local Bodies has appointed the office bearers of Appellate Tribunal for three Corporations.
10. **Functioning of Slaughter House** - Office of DLB has issued the various instructions after having a meeting with the Committee which were constituted by the order of Hon'ble Delhi High Court for illegal slaughtering in NCT of Delhi.
11. **State Election Commission Delhi & Chandigarh** - As per provisions of DMC Act, 1957, Office of Directorate of Local Bodies has appointed the State Election Commissioner Delhi & Chandigarh.
12. **Trifurcation of MCD related matters** - There are various issues pending in the department after trifurcation of MCD for which Office of DLB is dealing with accordingly.
13. **Prohibition of Employment of Manual Scavengers** - Department of SC/ ST/OBC, GNCTD is coordinating department for the purpose. However, Office of DLB is dealing with three Corporations for expediting the matter with Ministry as well as SC/ST department, GNCTD in the matter.
14. **Mukhyamantri Sadak Punar-Nirman Yojna** - This Scheme has been implemented since last quarter of 2018 with the provision of Rs. 1000 Crores to be implemented on the basis of recommendations of MLAs. During the Current Financial Year, Rs. 8000 Crores have been earmarked for the scheme.

#### Basic Services to the Urban Poor (BSUP)

Flats for the JJ Dwellers are being constructed through executing agencies under basic services to the Urban Poor sub-mission of JNNURM. The Government of India has approved 15 housing projects for construction of 52584 flats with a total project cost of Rs. 2437.72 crores under sub-mission for Basic Services to the Urban Poor (BSUP). The construction of 28584 flats has been completed for allotment to the eligible beneficiaries. The construction of 24,000 flats is under progress.

- The list of activities of BSUP:

- Construction of flats for the JJ Dwellers through executing agencies,
- Providing basic amenities in JJ clusters through DUSIB.
- Allotment of alternative accommodation to the JJ dwellers through DUSIB.
- Relocation issues of JJ dwellers,
- Miscellaneous issue of DUSIB,

#### Jawahar Lal Nehru National Urban Renewal Mission (JNNURM) - UIG

The Jawahar Lal Nehru Urban Renewal Mission (JnNURM) is a massive city modernization scheme launched by the Govt. of India under the Ministry of Urban Development in the year 2007-08 in Delhi and got completed in the year march 2014. Under UIG of JNNURM major infrastructure development took place in the city of Delhi which was implemented by PWD, DJB, NDMC, and all MCDs.

Some of the important projects being implemented are "Laying of Interceptor sewer alongwith three major drains (Najafgarh, supplementary and Shahdara) for abatement pollution in river Yamuna in Delhi", and a project of PWD, which are "Alignment over Barapulla Nallah Phase-II". There is no direct or indirect interface with the public, however public can make suggestions to this department and the same could be conveyed to the Implementing agencies for taking corrective measures and redressal of public grievances, if any.

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### National Urban Livelihood Mission (NULM)

The National Urban Livelihood Mission (NULM) was introduced in September 2013 by restructuring Swarna Jayanti Shahari Rozgar Yojana (SJSRY) scheme by Ministry of Housing and Urban Poverty Alleviation, Govt. of India. The NULM scheme was also introduced in Delhi, however due to various factors the said scheme could not pick-up in the National Capital. The Samajik Suvidha Sangam (SSS) or the Mission Convergence was designated as nodal agency for implementation of NULM scheme. The NULM Scheme has following six components, which are as under:-

- Social Mobilization & Institutional Development.
- Capacity Building and Programmes.
- Employment through Skill Training & Placement.
- Self Employment Programme.
- Support to Urban Street Vendors.
- Scheme of Shelter for Urban Homeless.

### STATE NAMES AUTHORITY:

State Names Authority is headed by Hon'ble Chief Minister consisting of Hon'ble MLAs and representative of various departments. This branch of the Urban Development Department deals with the requests regarding naming/renaming of Roads/Streets/Parks etc.

- For this applications can be made to SNA branch of this department.
- Meetings held under the chairmanship of Hon'ble Chief Minister.
- Naming /Renaming is considered as per the guidelines of Ministry of Home Affairs, Government of India

### Swachh Bharat Mission

Swachh Bharat Mission has been launched by Govt. of India on **2<sup>nd</sup> October, 2014 (5 years)** with the objectives of elimination of open defecation, eradication of manual scavenging, scientific solid waste management and general awareness on sanitation among others.

#### 1. Objectives

- a) Elimination of open defecation
- b) Eradication of Manual Scavenging
- c) Modern and Scientific Municipal Solid Waste Management
- d) To effect behavioral change regarding healthy sanitation practices
- e) Generate awareness about sanitation and its linkage with public health
- f) Capacity Augmentation for ULB's
- g) To create an enabling environment for private sector participation in Capex (capital expenditure) and Opex(operation and maintenance)

#### 2. Mission Components:

- a) Household toilets( MCDs, Delhi Cantonment)
- b) Community toilets( DUSIB)
- c) Public toilets(MCDs, NDMC, Delhi Cantonment)
- d) Solid waste management(MCDs, NDMC, Delhi Cantonment)
- e) IEC & Public Awareness (MCDs, NDMC, Delhi Cantonment and UD)
- f) Capacity building and Administrative & Office Expenses (MCDs, NDMC, Delhi Cantonment and UD)

Swachh Bharat Mission envisages cleanliness and sanitation all over the country by 2nd October, 2019. Delhi Government is committed to achieve 100% Open Defecation Free (ODF) Status and Scientific Waste processing of all Municipal Solid Waste by the end of Mission Period.

New Delhi Municipal Council and Delhi Cantonment Board have already achieved ODF ++ status. South Delhi Municipal Corporation and East Delhi Municipal Corporation have attained ODF Certification by the MoHUA,

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GoI. The remaining agency i.e. North DMC has also been declared themselves ODF and the same was referred to MoHUA, GoI for certification.

The Waste to Energy Plant with 2000 MTPD Capacity at Tehkhand, Okhla in the jurisdiction of SDMC is under active consideration. The SBM fund amounting Rs. 71.17 Cr has already been released to SDMC as first installment in this regard.

The agencies have performed well in country-wide Swachh Survekshan -2019 organized by MoHUA, GoI. Delhi Cantonment Board has attained first position among all Cantonment Board of the country. New Delhi Municipal Council has also given fifth position in the survey.

DUSIB has achieved the target of 1385 seats Community Toilets (CTs) under Swachh Bharat Mission (U). User charges in all CTs waived w.e.f. 1st January 2018 and all CTs to remain open 24X7.

NDMC has awarded 5-Star garbage free city rating by MoHUA, GoI.

An intensive campaign for waste segregation at source will be initiative during July, 2019 to sensitize the citizens.

#### **International Affairs Cell (IC)**

Urban Development Department has been designated as Nodal Department for ANMC matters and the International Cooperation Cell has been designated for coordinating all activities in connection with ANMC 21 initiative.